

**HIGH COURT OF JUDICATURE AT HYDERABAD  
FOR THE STATE OF TELANGANA AND THE STATE OF ANDHRA PRADESH**

**ABSTRACT**

**DISTRICT JUDGES - Transfers and Postings of District Judges - ORDERS  
- ISSUED.**

ROC.NO.571/2016-B.SPL.

NOTIFICATION NO.150 -B.SPL.

DATED:21.01.2017.

The High Court is pleased to order the following Transfers and Postings of District Judges:-

The District and Sessions Judges mentioned in Column Number 2 are posted to the stations/posts mentioned in Column Number 3 of the corresponding row. The officers mentioned in column number 2 are directed to handover charge of their post(s) and also the posts which they have been holding in full additional charge, to the officers mentioned in Column Number 4 of the corresponding row, as directed hereunder, and get themselves relieved and proceed to their new stations/posts and take charge of their respective posts and also the posts which his/her predecessor was holding full additional charge, from the officers mentioned in Column Number 5.

SL NO.	NAME AND DESIGNATION OF THE OFFICER	POSTED AS	HAND OVER CHARGE OF HIS/HER POST TO	TAKE CHARGE OF HIS/HER POST FROM
(1)	(2)	(3)	(4)	(5)
1.	Smt. P.Sree Sudha, Chairman, Telangana VAT Appellate Tribunal, Hyderabad	Chief Judge, City Civil Court, Hyderabad	Addl. Special Judge for SPE & ACB Cases-cum- V Addl. Chief Judge, City Civil Court, Hyderabad	Addl. Special Judge for SPE & ACB Cases-cum- V Addl. Chief Judge, City Civil Court, Hyderabad
2.	Smt. G.Udaya Gouri, Principal District and Sessions Judge, Adilabad	Chief Judge, City Small Causes Court, Hyderabad	Judge, Family Court-cum-IV Addl. District and Sessions Judge, Adilabad.	Addl. Special Judge for SPE & ACB Cases-cum- V Addl. Chief Judge, City Civil Court, Hyderabad
3.	Dr.G.Radha Rani, Principal District and Sessions Judge, Nalgonda	Metropolitan Sessions Judge, Hyderabad	I Addl. District and Sessions Judge, Nalgonda.	I Addl. Metropolitan Sessions Judge, Hyderabad

4.	Sri M.V.Ramana Naidu, Principal District and Sessions Judge, Medak at Sanga Reddy.	Chairman, Telangana VAT Appellate Tribunal, Hyderabad	I Addl. District and Sessions Judge, Medak at Sangareddy	Addl. Special Judge for SPE & ACB Cases-cum- V Addl. Chief Judge, City Civil Court, Hyderabad
5.	Smt. C.Sumalatha, Principal District and Sessions Judge, Guntur	Director, A.P.Judicial Academy, Secunderabad	II Addl. District and Sessions Judge, Guntur.	Additional Director, Andhra Pradesh Judicial Academy, Secunderabad
6.	Sri A. Hari Haranatha Sarma, Principal District and Sessions Judge, Ananthapuramu.	Principal District and Sessions Judge, Guntur	I Addl. District and Sessions Judge, Anantapur	II Addl. District and Sessions Judge, Guntur.
7.	On relief, Sri N.Narsing Rao. Additional Director, A.P Judicial Academy. Secunderabad	I Additional District and Sessions Judge, Guntur	Smt. C.Sumalatha	II Addl. District and Sessions Judge, Guntur.

The officers mentioned in Column Number 4 will be in full Addl. charge of the post(s) mentioned in Column Number 2, till the substitute posted takes charge.

- NOTE:**
1. All the officers under orders of transfer are directed to pronounce the judgments/orders which were already reserved and join at their new stations.
  2. In case, the officers to whom they shall have to handover charge, are on leave or absent for any other reason, they shall themselves make alternative arrangements, intimating the same to the High Court.
  3. The officers who are posted as Chief Judge, City Civil Court, Hyderabad, Chief Judge, City Small Causes Court, Hyderabad and Metropolitan Sessions Judge, Hyderabad shall immediately handover charge to the officers referred in column number 4 and join in their new posts on or before 23.01.2017.
  4. The other officers who are under orders of transfer shall also relieve themselves forthwith and report in their new stations immediately.

5. All officers who are under orders of transfer are hereby directed to inform the High Court, the date of relief in the previous post and the date of joining in the new post, with in seven days from the date of joining in the new post.
6. The Order placed in the High Court's Website <http://hc.tap.nic.in> and the downloaded copy from the web site is valid for relieving and joining duty.

  
REGISTRAR (VIGILANCE)

To

1. The officers concerned.
2. The Prl. Secretary to Hon'ble the Acting Chief Justice and Personal Secretaries to Hon'ble Judges (for placing before their Lordships kind perusal).
3. The Registrar General and Other Registrars, High Court of Judicature at Hyderabad
4. The Registrar, I.T-cum-Central Project Coordinator, High Court of Judicature at Hyderabad (with a request to direct the concerned to upload the proceedings in the High Court's Website)
5. The Secretary to Government, Law (L.A & J - SC.C) Department, Government of Telangana, Hyderabad.
6. The Secretary to Government, Law (L.A & J - SC.F), Department, Government of Andhra Pradesh, Amaravathi.
7. The Director, Andhra Pradesh Judicial Academy, Secunderabad.
8. The Member Secretary, Andhra Pradesh State Legal Services Authority, Hyderabad.
9. The Member Secretary, Telangana State Legal Services Authority, Hyderabad.
10. The Chief Judge, City Civil Court, Hyderabad
11. The Chief Judge, City Small Causes Court, Hyderabad
12. The Metropolitan Sessions Judge, Hyderabad
13. **THE PRL. DISTRICT AND SESSIONS JUDGES,**  
Adilabad, Ananthapuram, Guntur, Medak at Sangareddy and Nalgonda.
14. **THE I ADDL. DISTRICT AND SESSIONS JUDGES,**  
Adilabad, Ananthapuram, Guntur, Medak at Sangareddy and Nalgonda.
15. The I Addl. Metropolitan Sessions Judge, Hyderabad
16. The Addl. Special Judge for SPE & ACB Cases-cum-V Addl. Chief Judge, City Civil Court, Hyderabad
17. The Pay and Accounts Officer, Government of Telangana. Hyderabad.
18. **THE DISTRICT TREASURY OFFICERS:**  
Adilabad, Ananthapuram, Guntur, Medak at Sangareddy and Nalgonda.
19. **THE SECTION OFFICERS:-**  
(a) B.Section, (b) D.II Section, (c) Vigilance Cell, (d) E.Section (e) Work Review Cell, (f) O.P. Cell, (g) D.Budget, (h) Enquiry Cell (i) Computer Section, (j) Special Officers Section, High Court of Judicature, Hyderabad

